

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 128/GT/2024

Subject : Petition for determination of project specific levelized tariff for 40 MW solar photo voltaic plants at Ayodhya, Uttar Pradesh.

Date of Hearing : **5.11.2024**

Petitioner : NTPC Green Energy Limited

Respondents : UPPCL and anr.

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Ms.Swapna Seshadri, Advocate, Advocate, NTPCGEL
Ms. Harsha V. Rao, Advocate, NTPCGEL
Shri Savyasachi Saumitra, Advocate, UPPCL
Shri Divyanshu Bhatt, Advocate, UPPCL
Shri Shaswat Singh, Advocate, UPPCL

Record of Proceedings

During the hearing, the learned counsel for the Petitioner submitted that the Petition has been amended and revised tariff forms namely Form 1.1 with the project details of Solar PV and Form 2.1 for determination of tariff components have been filed.

2. The learned counsel for the Respondent UPPCL sought some time to file its reply to the amended petition.
3. The Commission, after hearing the learned counsel for the parties, adjourned the matter. The Respondent UPPCL is permitted to file its reply, by **3.12.2024** and Petitioner to file its rejoinder, if any, by **17.12.2024**.
4. The Petition shall be listed for hearing on **27.12.2024**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

